

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1154/2001

New Delhi this the 18th day of July, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chariaman (J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

Mrs.Anjali Dey,
37-A, DDA Flat
Opp.JNU Old Campus,
New Delhi

..Applicant

(By Advocate Shri S.Y.Khan)

VERSUS

Union of India, through

1. Secretary,
Ministry of Information and
Broadcasting, Shastri Bhawan,
New Delhi.
2. Chief Executive Officer,
Prasar Bharati, Akashvani Bhavan,
Parliament Street, New Delhi.
3. Station Director, All India Radio,
Akashvani Bhawan, Parliament Street,
New Delhi.
4. Shri A.K.Gupta,,
Transmission Executive, All India
Radio, New Delhi.

..Respondents

(By Advocate Shri A.K.Bhardwaj)


O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri S.Y.Khan, learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the OA.

2. Noting the above submissions of the learned counsel for the applicant, OA 1154/2001 is disposed of as withdrawn.


(S.A.T.Rizvi)
Member (A)


(Smt.Lakshmi Swaminathan)
Vice Chairman (J)

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